

	Authorised strength	Men in position	Shortage
(i) Section Officers (A)	277	251	26
(ii) Selection Grade Auditors/ Auditors/Clerks	2163	2001	162
(iii) Stenos	10	6	4
(iv) Group 'D' employees and Record Clerks	234	188	46
	—	—	—
	2684	2446	238

The State-wise datas of Section Officer (Accounts), Auditors, Lower Division Clerks and Group 'D' employees is given in the enclosed statement.

(d) Whenever there is shortage as per work-loan, action to fill up the same is initiated as per the normal procedure, i.e. recruitment, promotions and transfers.

STATEMENT

THE STATE-WISE DATAS OF POSTED STRENGTH OF SECTION OFFICER (ACCOUNTS)/AUDITORS/CLERKS AND GROUP 'D' EMPLOYEES OF CDA, PATNA IS AS UNDER :—

Sl. No.	State	Section Officer (A)	Auditor/ Clerks	Group 'D' employees	Total
1.	Andaman & Nicobar	7	50	1	58
2.	Arunachal Pradesh & Bhutan	8	56	—	64
3.	Assam & Sikkim	39	314	19	372
4.	Bihar	102	842	119	1063
5.	Manipur	1	15	—	16
6.	Meghalaya	17	143	16	176
7.	Mizoram	4	51	—	55
8.	Nagaland	7	60	—	67
9.	Orissa	3	14	3	20
10.	West Bengal	63	456	30	549
	Total :	251	2001	188	2440

Export of Marine Fisheries

3422. SHRI CHINTAMANI JENA : Will the Minister of COMMERCE be pleased to state :

(a) what steps Government propose to take to boost the export of marine fisheries ;

(b) whether it is a fact that a number of

large industrial houses have expressed their dissatisfaction and have give up the trade ;

(c) if so, the names of those industrial units ;

(d) the names of the multi-national companies which are exporting marine products ; and

(e) whether any multi-national company or other large industrial unit has applied for issuing licence for the export of marine products ; and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Steps taken by the Government to boost the export of marine fisheries include :—

(1) Augmentation of deep sea fishing fleet through charters, imports, making available soft loans ;

(2) Development of fishing harbours and other infra-structural facilities ;

(3) Setting up of 100% export-oriented units ;

(4) Augmentation of production through prawn farming in brackish water ;

(5) Participation in specialised trade fairs and exhibitions abroad ;

(6) Product and market surveys abroad ;

(7) Dissemination of trade information and market intelligence ;

(8) Sponsoring of delegations and sales teams abroad, etc.

(b) and (c) Government is not aware of any such development.

(d) The Multi-national Companies which are exporting Marine Products are ITC Ltd., Union Carbide, Hindustan Lever, Brooke Bond, Wimco Ltd., Britannia Industries and Larson & Toubro.

(e) M/s. Hindustan Lever Ltd., has applied for a licence for setting up of a 100% export-oriented unit for processing of marine products in Orissa.

Financial Assistance by State Bank of India in Elgin Mills Company Limited

3423. SHRI K. LAKKAPPA : Will the Minister of FINANCE be pleased to refer to the reply given to the Unstarred Question No. 10501 on the 6th May, 1983 and state :

(a) whether State Bank of India is yet to provide the need based financial assistance to Elgin Mills Company Limited, Kanpur, on its proposal/projection ;

(b) whether Elgin Mills Co. is facing extreme crisis and is almost on the verge of closure with total inability to execute Government orders including of defence sector due to non-availability of working finance from the bank ;

(c) if so, the details thereof including present rate of its capacity utilisation with consequent result and number of its workmen so far retrenched or laid off ; and

(d) the steps being contemplated for Government's immediate intervention to direct the bank for expeditious financial assistance to Elgin Mills Company Limited, Kanpur for safeguarding national interests and the working class ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Elgin Mills Company Limited (EMCL) have only a demand draft purchase limit of Rs. 1 crore with State Bank of India (SBI). On being requested for additional finance SBI advised the company to approach their existing bankers viz. Grindlays Bank and Hindustan Commercial Bank.

(b) and (c) EMCL is a sick unit. It has been suffering from a liquidity crisis and raw materials shortage for some months. The capacity utilisation of the mill for spinning and weaving are reported to be about 53% and 73% respectively during the last one year ending July, 1983. No worker has been retrenched or laid off for want of work or working finance.

(d) Government cannot direct a bank to provide financial assistance to a unit. It is for the banks to exercise their commercial judgement while deciding about financial assistance to a unit. The problems being faced by EMCL have been brought to the notice of the concerned banks.

Various financial arrangements for supply of cotton to EMCL were also examined. Government guarantee to the tune of Rs. 2.75 crores was provided in 1982 to the Bank of Baroda for financing supply of cotton by the Cotton Corporation of India against usance bills to EMCL. This guarantee was initially provided for a period of 3 months upto September, 1982 but was further extended upto the end of October, 1983. Cotton